

NOTIFICATION No. 203 / 2013

I

Thiru N.Authinathan, Presiding Officer, Industrial Tribunal, Chennai is transferred and posted as Principal Judge, City Civil Court, Chennai in the existing vacancy.

Tmt. B.Sarodjini Devi, I Additional District Judge, Villupuram at Tindivanam is transferred and posted as District Judge, Karur vice Thiru K.Jayasankaran, retiring on 31.10.2013 A.N.

Thiru Su.Willyahm, Presiding Officer, Principal Labour Court, Vellore is transferred and posted as Principal District Judge, Dharmapuri vice Tmt. R.Tharani, transferred.

Tmt. R.Tharani, Principal District Judge, Dharmapuri is transferred and posted as Principal District Judge, Virudhunagar at Srivilliputhur vice Thiru.P.S.Avadi Thiyagarajamoorthy retiring on 31.10.2013 A.N.

II

The Hon'ble The Chief Justice is pleased to make the following appointment in the Madurai Bench of the Madras High Court, Madurai :

Thiru R.Rajasekaran, District Judge, functioning on other duty as Registrar (Judicial), Madurai Bench of Madras High Court, Madurai is transferred and posted on other duty as Registrar (Administration), Madurai Bench of Madras High Court, Madurai vice Thiru.S.Udayan, retiring on 31.10.2013 A.N.

III

The Government in G.O.(Ms.).No.217, Home (Courts.II) Department, dated 02.04.2013 have issued orders sanctioning the constitution of Magalir Neethi Mandrams (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Theni and Tiruvarur Districts in the cadre of District Judge along with 20 Magalir Neethi Mandrams (Fast Track Mahila Court) for exclusive trial of cases of offences against women in the cadre of District Judge in various Districts.

Tmt. M.D.Sumathi, Additional District Judge, Theni at Periyakulam is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Theni in Theni District in the said newly sanctioned Court.

Thiru T.Rajasekaran, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Thanjavur is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Tiruvarur in Tiruvarur District in the said newly sanctioned Court.

**HIGH COURT, MADRAS.
DATED: 30.10.2013.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**